

SL. No.25

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1133/2020, IA No.1134/2020, IA No.1135/2020 in CP No.392/241/HDB/2020
NAME OF THE COMPANY	Union of India & Sitarama Housing Pvt Ltd & 09 others
NAME OF THE PETITIONER(S)	Pavuluri Raja Shekhar and 9 others
NAME OF THE RESPONDENT(S)	Union of India & Sitarama Housing Pvt Ltd & 09 others
UNDER SECTION	241

ORDER

IA No.1133/2020, IA No.1134/2020 and IA No.1135/2020

Due to internet connectivity issues, matter is adjourned to 19.09.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)